

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.628 of 2019

IN THE MATTER OF:

Rajnish Gupta

...Appellant

Versus

**Small Industries Development,
Bank of India & Anr.**

...Respondents

For Appellant:

**Shri Krishnendu Datta, Shri P. Chaitanyashil and
Shri Manish Gupta, Advocates**

For Respondent:

**Shri Alok Dhir, Shri Karan Batura and Shri Akshat
Singh, Advocates (Respondent No.1)**

**Shri G.P. Madaan, Ms. Pooja Singh and Shri Utkarsh
Mishra, Advocates (Respondent No.2)**

O R D E R

20.08.2019

Counsel for the Appellant seeks further time to file Rejoinder.

The counsel for Respondents is opposing. Perused Record. Sufficient opportunity has been given. Still one last opportunity is given. Rejoinder may be filed within one week.

List the Appeal for Orders on 5th September, 2019.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/gc